

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/859/2021

This the 02nd day of June 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Shahzad Qazmi, age 37 years, S/o Lt. Mukhtiar Hussain Shah, R/o Pemrote Tehsil Surankote District Poonch.

.....Applicant

(Advocate:- Mr. Muzaffar Iqbal Khan)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner/Secretary to Government, Civil Secretariat, J&K Government, Jammu/Srinagar and 5 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant seeks the permission of this Tribunal to withdraw the O.A. with liberty to file afresh.

2. Permission is accorded. Accordingly, the O.A. is dismissed as withdrawn with liberty to file afresh.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun